Name of the corporate debtor: Kalisma Steel Private Limited

Date of commencement of liquidation: 9th March 2021 List of stakeholders as on: 31st August 2022

## List of operational creditors (Government Dues)

(Amount in Rs)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent	Amount of any mutual	Amount of claim rejected	Amount of claim under	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)		claim	dues, that may be set off		verification	
1		The Joint Commisssioner of Income tax (OSD)	29-09-2021	1,25,43,42,900	1,68,63,203	Unsecured	-	-	6.12	-	-	1,23,74,79,697	0	Note 1
		Employees Provident Fund Organization	07-10-2021	9,48,90,730	1,37,16,235	Unsecured	_	_	4.98		_	8,11,74,495	_	Note 2
3		Commissioner of Customs	08-07-2021	21,48,14,464	21,48,14,464		-	-	77.98	-	-	-	-	11010 2
		Deputy Commissioner of Commercial Taxes, Bangalore Karnataka	04-09-2021	3,52,304	3 52 304	Unsecured	_		0.13	_		_		
4		Office of the Commissioner of Central GST	04-09-2021	3,32,304	5,32,304	Onsecuted	-	-	0.13	<u>-</u>	-	-	<u>-</u>	
5	5	Thane Rural	13-11-2021	2,97,36,118 <b>1,59,41,36,516</b>	2,97,36,118 <b>27,54,82,324</b>	Unsecured	-	-	10.79 100.00		-	1,31,86,54,192	<u>-</u>	

## Notes:

<sup>1</sup> The claim amount of RS 1,25,43,42,900 of the Income Tax Department is without any supporting documents/calculation. So, detailed working is awaited from income tax department and the amount is disclosed as under verification

The claim amount of RS 9,48,90,730/- based on the exparte Order is computed in an arbitary manner and is not backed by any supporting documents. The employees of the establishment have individually lodged claims during CIRP and subsquently during the Liquidation process based on which sum of RS 77,65,197 is payable towards dues of Provident Fund to the employees of the establishment. Moreover the audited financials for the FY 2018-19 shows a sum of RS 1,37,16,235 is payable towards PF dues. Hence RS 1,37,16,235 is accepted towards PF claims of employees